

V

SLP(C)No. 12055 OF 2002
ITEM No.MM-8

Court No. 6

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12055/2002

(From the judgement and order dated 13/05/2002 in FAO 19/02
of The HIGH COURT OF DELHI AT N. DELHI)

DEEPAK TALWAR

Petitioner (s)

VERSUS

ROTARY INTERNATIONAL AND ORS.

Respondent (s)

(With prayer for interim relief)
(With appln. for exemption from filing c/c of the impugned judgment
and order)

Date : 24/06/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE ASHOK BHAN
(VACATION BENCH)

For Petitioner (s) Mr. Deepak Dhingra, Adv.
Mr. Rajat Navet, Adv.
Mr. Pradeep K. Bakshi, Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R

.SP2

List the matter after vacation.

.SP1

(A.S. Bisht)
Court Master

(K.K. Chadha)
Court Master